


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In compliance of minutes of meeting dated 16.05.2023 of Hon'ble Committee to consider the matters relating to welfare of Judicial Officers, conveyed vide letter no. 280-292/Rules/DHC/2023 dated 31.05.2023 of Hon'ble High Court of Delhi, New Delhi, the following Judicial Officers are hereby appointed as Nodal Officer and Link Nodal Officer to facilitate medical assistance to all the Judicial Officers and their dependent family members posted in North-East District, Karkardooma Courts, Delhi with immediate effect :-

- |   |                    |
|---|--------------------|
| 1. Sh. Nitish Kumar Sharma, MM-03               | Nodal Officer      |
| 2. Sh. Snehil Sharma, MM/NI Act (Digital Court) | Link Nodal Officer |



20/07/2023

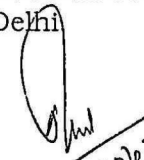
(VIRENDER KUMAR BANSAL)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

No. 5084-921/Judl./N.E./KKD/Delhi/2023

Dated : 20 JUL 2023

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers of DHJS & DJS, North-East District, Karkardooma Courts, Delhi.
4. The Directorate of Health Services, Govt. Of NCT of Delhi, F-17, Karkardooma, Delhi.
5. The C.D.M.O. Delhi Govt. Dispensary, Karkardooma Courts, Delhi.
6. The DDO, North-East District, Karkardooma Courts, Delhi.
7. The Branch In-charge, General Branch, North-East District, Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
9. R&I Branch, North-East District to upload the same on LAYERS.
10. PS to the undersigned



20/07/2023

Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi